



**A BRIEF REPORT  
OF  
THE BUSINESS TRANSACTED DURING THE  
FOURTEENTH SESSION  
OF  
THE SEVENTH LEGISLATIVE ASSEMBLY  
OF  
THE STATE OF GOA**

**(SITTINGS HELD ON 24<sup>TH</sup>, 25<sup>TH</sup>, 26 AND 30<sup>TH</sup> MARCH)  
2021)**

**(PART- 1)**

**GOA LEGISLATURE SECRETARIAT  
PORVORIM-GOA**

**2021**

## **PREFACE**

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Fourteenth Session. This Brief Report pertains to the business transacted by the House on the 24<sup>th</sup>, 25<sup>th</sup>, 26<sup>th</sup> and 30<sup>th</sup> March, 2021. (Part- I).

15/04/2021

Ms. Namrata Ulman  
Secretary

**Brief Report of the Business transacted by the Seventh Legislative Assembly of the State of Goa during its fourteenth Session held on 24<sup>th</sup>, 25<sup>th</sup>, 26<sup>th</sup> and 30<sup>th</sup> March 2021**

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Shri Bhagat Singh Koshyari ji, the Hon. Governor of Goa vide Order dated the 23<sup>rd</sup> February, 2021, summoned the Fourteenth Session of the Seventh Legislative Assembly of the State of Goa, which commenced on 24<sup>th</sup> March 2021, at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House had a duration of 42 hours and 45 minutes during its 4 sittings which was held during the period from 24<sup>th</sup>, 25<sup>th</sup>, 26<sup>th</sup> and 30<sup>th</sup> March 2021.

**2. DURATION OF THE SITTINGS OF THE HOUSE**

The total duration of the sittings of the House was 42 hours and 45 minutes

Sl. No	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	24.3.2021	11:30 a.m. to 1:00 p.m.	1	30
		2:30 p.m. to 4:01 p.m.	1	31
		4:30 p.m. to 6:03 p.m.	1	33
		6:13 p.m. to 8:05 p.m.	1	52
2.	25.3.2021	11:30 a.m to 1:13 p.m.	1	43
		2:30 p.m to 3:59 p.m.	1	29
		4:30 p.m. to 5:35 p.m.	1	05
3.	26.3.2021	11:30 a.m. to 1:00 p.m.	1	30
		2:30 p.m. to 4:01 p.m.	1	31
		4:30 p.m. to 8:17 p.m.	4	17
4.	30.3.2021	11:30 a.m. to 1:00 p.m.	1	30
		3:30 p.m. to 3:52 p.m.	0	22

**3. ATTENDANCE OF THE HON. MEMBERS DURING THE FOURTEENTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:**

Sl.No	Name of the Hon.Member	No of day/s attended the Session
1.	Shri. Aleixo Reginaldo Lourenco	4
2.	Shri. Antonio Caetano Fernandes	4
3.	Smt. Alina Saldanha	4
4.	Shri. Atanasio Monserrate	2

5.	Shri. Churchill Alemao	4
6.	Shri. Clafasio Dias	4
7.	Shri. Dayanand R. Sopte	4
8.	Shri. Francisco Silveira	4
9.	Shri. Glenn Souza Ticlo	4
10.	Shri. Jayesh Salgaonkar	4
11.	Shri. Joshua D'Souza	4
12.	Shri. Jose Luis Carlos Almeida	4
13.	Shri. Luizinho Faleiro	4
14.	Shri. Nilkanth R. Halarnkar	4
15.	Shri Pandurang Madkaikar	4
16.	Shri Pratapsingh Rane	4
17.	Shri. Prasad S. Gaonkar	4
18.	Shri. Pravin Zantye	Nil
19.	Shri. Ravi S. Naik	4
20.	Shri Ramkrishna Dhavalikar	4
21.	Shri. Rohan Khaunte	4
22.	Shri. Subhash A. Shirodkar	4
23.	Shri Vijai Sardesai	4
24.	Shri. Vinod Paliencar	4
25.	Shri. Wilfred D'Sa	4

## **DATE OF SITTING**

**24/03/2021**

### **1. NATIONAL ANTHEM**

The National Anthem was played.

### **2. QUESTIONS**

#### **(1)POSTPONED STARRED QUESTION LAID ON THE TABLE OF THE HOUSE**

Postponed Starred Question No.5B tabled by Shri Digambar Kamat, Leader of Opposition regarding 'Events Organised' (originally slated for answer on 27-01-2021), was called out, but in protest, was not asked by him and therefore the said Starred Question was laid on the Table of the House.

## **(2) STARRED QUESTIONS**

### **(a) Questions Answered:-**

Starred Questions at Sl. Nos. 1B and 2B listed for the day were orally answered.

### **(b) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

### **(c) Reply Postponed:-**

a) Reply to Starred Question No. 3C and was postponed to the next Session.

b) Reply to Starred Question No. 9A was postponed to 7/4/2021.

## **(3) POSTPONED UNSTARRED QUESTIONS LAID ON THE TABLE**

1. Postponed Unstarred Question No.031 tabled by Shri Digambar Kamat, Leader of Opposition regarding 'R.T.I Act 2005 ITS Enforcement and details' (originally slated for answer on 27-01-2021) was laid on the Table.

2. Postponed Unstarred Question No.146 tabled by Shri Vinoda Paliencar, MLA, regarding 'Implementation of transfer guidelines for group 'C' and 'D' (originally slated for answer on 27-01-2021) was laid on the Table.

3. Postponed Unstarred Question No.118 tabled by Shri Rohan Khaunte, MLA, regarding 'Illegalities in Land transfers in Serula Comunidade' (originally slated for answer on 27-01-2021) was laid on the Table.

## **(4) UNSTARRED QUESTIONS**

### **(a) Reply Postponed:-**

a) Reply to Unstarred Question Nos. 10 and 13 were postponed to 7/4/2021.

b) Reply to Unstarred Question Nos. 41 and 42 were postponed to next session.

**(b) Replies laid:-**

Replies to the rest of the Unstarred Questions were laid on the Table.

**3. SUSPENSION OF RULES**

**SHRI MAUVIN GODINHO**, Minister for Legislative Affairs, moved for leave to move the following Motion under Rule 306 to suspend the Rules of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

“That Rules 258 and 259 do stand suspended in its application for the Fourteenth Session, 2021”.

**SHRI DIGAMBAR KAMAT**, Leader of Opposition, spoke on the Motion.

**SHRI VIJAI SARDESAI**, MLA, spoke on the Motion.

**SHRI MAUVIN GODINHO**, Minister for Legislative Affairs and **DR. PRAMOD SAWANT, CHIEF MINISTER**, provided clarifications.

The Motion was put to vote and was adopted.

**4. OBITUARY REFERENCES**

**SPEAKER** made the following Obituary References of the sad demise of the following distinguished luminaries:

**1. EX-MLA, EX MP**

**i. Late Shri Harish Narayan Prabhu Zantye**, former North Goa Member of Parliament, former Member of the Goa Legislative Assembly and former Minister for Education, Sports, Tourism, Civil Supplies, Social Welfare, Public Assistance and Provedoria.

**ii. Late Captain Shri Satish Sharma**, former Member of Parliament and former Union Minister.

**2. DISTINGUISHED PERSONALITIES**

**i. Late S/Shri Shyamsundar Ramakant Naik and F. Y. Prabhugaonkar**, veteran freedom fighters, educationists and social workers.

**ii. Late Shri Fr. Mariano Conceicao D’Silva**, well-known Goa Diocesan Priest and former Vice President of Konkani Dalgado Akademi.

**iii. Late Fr. Vasco do Rego**, noted Jesuit priest and educationist.

**iv. Late Fr. Antonio Cotta**, noted Parish Priest.

**v. Late Dr. Jarnail Singh**, a renowned physician.

### **3. FILM/THEATRE/MUSIC/PERFORMING ARTS** **MAESTROS/LITTERATEURS**

- i. Late Shri Laxman Pai**, an eminent artist/painter of international repute and veteran freedom fighter, and recipient of the prestigious Padma Bhushan, Padmashri, Gomant Vibhushan and Lalit Kala Academy and Nehru Awards.
- ii. Late Shri Rajiv Kapoor**, veteran film legend.
- iii. Late Smt. Lidvinda Anastacia Clara Correira Dias**, noted tiatrist.

**(The House stood in silence for a minute as a mark of respect to the departed souls.)**

### **5. CONGRATULATORY MOTION**

**SHRI DIGAMBAR KAMAT**, Leader of Opposition, moved the following Congratulatory Motion:

“This House unanimously congratulates Senior Leader, Ex-Chief Minister, Ex-Speaker, Ex-Leader of Opposition Shri Pratapsingh Raoji Rane for his successful 50<sup>th</sup> year as Legislator of Goa Legislative Assembly. He has immensely contributed for the overall development of the State of Goa. He has always worked for the upliftment of downtrodden. His long career as the Member of Legislative Assembly will always inspire the upcoming leaders. He has always performed his duties with dignity, decorum and discipline by respecting the values and principles of Democracy. On 24<sup>th</sup> March, 1972, Shri Pratapsingh Raoji Rane entered the Legislative Assembly of Goa, Daman and Diu. Today he is entering the 50<sup>th</sup> year of his outstanding career as the Member of Goa Legislative Assembly. On this memorable day, when he is setting one more milestone, this House congratulates Shri Pratapsingh Raoji Rane with Good Health, Happiness, Peace and Long Life”.

The following Members spoke on the Congratulatory Motion:

1. Shri Ramkrishna Dhavalikar, MLA
2. Shri Churchill Alemao, MLA
3. Shri Rohan Khaunte, MLA
4. Shri Luizinho Faleiro, MLA
5. Shri Ravi S. Naik, MLA
6. Shri Nilkanth Halarnkar, MLA
7. Shri Mauvin Godinho, Minister for Transport
8. Shri Michael Lobo, Minister for Ports
9. Shri Prasad Gaonkar, MLA
10. Shri Vishwajit Rane, Minister for Public Health
11. Shri Deepak Pauskar, Minister for PWD
12. Smt. Alina Saldanha, MLA

13. Shri Glenn Ticlo, MLA
14. Shri Subhash Shirodkar, MLA
15. Shri Joshua D'Souza, MLA
16. Shri Aleixo R. Lourenco, MLA
17. Shri Manohar Azgaonkar, Minister for Sports
18. Shri Dayanand Sopte, MLA
19. Shri Vinoda Palienkar, MLA
20. Shri Nilesh Cabral, Minister for Power
21. Shri Govind Gaude, Minister for Art & Culture
22. Shri Atanasio Monserrate, MLA
23. Shri Francisco Silveira, MLA
24. Shri Filipe Nery Rodrigues, Minister for Water Resources
25. Shri Chandrakant Kavalekar, Minister for Agriculture
26. Shri Isidore Fernandes, Dy. Speaker
27. Shri Digambar Kamat, Leader of Opposition
28. Dr. Pramod Sawant, Chief Minister
29. Shri Rajesh Patnekar, Speaker

**SHRI PRATAPSINGH. R. RANE**, MLA thanked the Hon. Members.  
The Congratulatory Motion was adopted unanimously by the House.

**6. PAPERS LAID ON THE TABLE**

**1 SHRI. GOVIND GAUDE**, Minister for Art & Culture laid the following on the Table of the House:

**a)** Annual Report of the Goa State Scheduled Tribes Finance and Development Corporation Ltd for the F.Y.2019-20.

**b)** Notification No. DCS/S/Ker/PF/2020-21/315 dated 4<sup>th</sup> January 2021 published in the Official Gazette of Goa Series I No.41 dated 7<sup>th</sup> January 2021.

**c)** Notification No. DCS/S/FSL2020-21/395 dated 2<sup>nd</sup> March, 2021 published in the Official Gazette of Goa Series I No.49 dated 4<sup>th</sup> March 2021.

**2. SHRI. VISHWAJIT RANE**, Minister for Women and Child Development laid the Annual Report 2020 of Goa State Commission for Protection of Child Rights.

**7. CALLING ATTENTIONS**

**1. SHRI. ALEIXO. REGINALDO LOURENCO, MLA**, called the attention of the Chief Minister/Minister for Home to the following:-



“Anxiety and mental agony caused to the residents of Curtorim village and the surrounding Macasana village over the State Government’s move to set up IRB (Indian Reserve Battalion) Camp on the one lakh Square Metre of Leprosy Hospital Land transferred to the Goa Police by the Directorate of Health Services (DHS). The action the Government proposes to take in this regard”.

The reply to the Calling Attention was postponed to 25/3/2021.

**2. SHRI RAVI NAIK, MLA,** called the attention of the Minister for Power to the following:-

“Fear and anxiety in the minds of the people of Ponda regarding Joint Electricity Regulatory Commission for the State of Goa and Union Territories due to th Code of Regulation 2018, wherein for procedure of supply and installation of more than 100KV, separate transformer and replacement and erection of new electric poles and replacement of street lights and bulbs shall be installed at consumers cost. This regulations/procedure creates hardship to the common local people of Goa, inspite of the infrastructure tax. The steps by the Government to provide relief to common people”.

**SHRI NILESH CABRAL,** Minister for Power made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Ravi Naik, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Ramkrishna Dhavlikar, MLA
4. Shri Churchill Alemao, MLA
5. Shri Prasad Gaonkar, MLA

**Dr. Pramod Sawant, Chief Minister and Shri Nilesh Cabral, Minister for Power,** replied to the Calling Attention Motion.

## **8. ASSENT TO BILLS**

**SECRETARY** reported assent of the Hon. Governor to the following Bills passed by the Seventh Legislative Assembly of the State of Goa during its Thirteenth Session, 2021:-

1. The Goa Municipalities (Amendment) Bill, 2021.
2. The Goa Appropriation Bill, 2021.
3. The Goa Lokayukta (Amendment) Bill, 2021.

4. The Goa Staff Selection Commission (Amendment) Bill, 2021.
5. The Goa Land Revenue Code (Amendment) Bill, 2021.
6. The Goa Regularization of Unauthorized Construction (Amendment) Bill, 2021.
7. The Goa Motor Vehicles Tax (Amendment) Bill, 2021.
8. The Goa (Regulation of House Building Advance) Bill, 2021.
9. The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021.

**9. BUSINESS ADVISORY COMMITTEE REPORT**

**DR.PRAMOD SAWANT**, Chief Minister presented the Second Report (2021) of the Business Advisory Committee; and

“This House do agree with the Second Report (2021) of the Business Advisory Committee”.

The Motion was put to vote and adopted.

**10. PRESENTATION, DISCUSSION AND VOTING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-21 (THIRD BATCH)**

**DR. PRAMOD SAWANT**, Chief Minister presented the Supplementary Demands for Grants for the year 2020-2021 (Third Batch).

The Supplementary Demands for Grants for the year 2020-2021 (Third Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2020-2021 (Third Batch) were put to the vote of the House and were passed.

**11. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (NO.2) BILL, 2021(RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (THIRD BATCH)**

**DR.PRAMOD SAWANT**, Chief Minister moved for leave to introduce the Goa Appropriation (No.2) Bill, 2021.

**DR.PRAMOD SAWANT**, Chief Minister moved that the Goa Appropriation (No.2) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, Clause 1, the Schedule, the Enacting Formula and the Long Title were put to vote and adopted.

DR. PRAMOD SAWANT, Chief Minister moved that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

## **12. PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2021-22**

DR. PRAMOD SAWANT, Chief Minister presented the Annual Financial Statement for the year 2021-2022.

**(THE HOUSE WAS ADJOURNED AT 8 05 PM TO MEET AT 11 30 AM ON THURSDAY, THE 25TH MARCH, 2021).**

### **DATE OF SITTING**

**25/03/2021**

#### **1. QUESTIONS**

##### **(1)POSTPONED STARRED QUESTION WAS ORALLY ANSWERED**

Postponed Starred Question No.18C tabled by Shri Ramkrishna Dhavalikar, MLA, regarding 'Circular No.1-8-05/SSW/VOL-II/2019-20/497 Dated 30.08.2019 issued by Principal Chief Engineer' (originally slated for answer on 28-01-2021) was orally answered.

##### **(2)STARRED QUESTIONS**

###### **(a) Questions Answered:-**

Starred Questions at Sl. Nos. 1B, 2C, 3B and 4B listed for the day were orally answered.

###### **(b) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

###### **(c) Reply Postponed:-**

(a) Reply to Starred Question No. 9A was postponed to 8.4.2021.

### **(3)POSTPONED UNSTARRED QUESTIONS WAS LAID ON THE TABLE**

1. Postponed Unstarred Question No.156 tabled by Shri Digambar Kamat, Leader of Opposition regarding 'Proceedings of the Office of the Hon. Lokayukta' (originally slated for answer on 28-01-2021) was laid on the Table.

2. Postponed Unstarred Question No.223 tabled by Shri Rohan Khaunte, MLA regarding 'Goa Lokayukta' (originally slated for answer on 28-01-2021) was laid on the Table.

### **4) UNSTARRED QUESTIONS**

#### **(a) Reply Postponed:-**

a) Reply to Unstarred Question Nos. 8 was postponed to 15/4/2021.

#### **(b) Replies laid:-**

Replies to the rest of the Unstarred Questions were laid on the Table.

## **2. ZERO HOUR MENTIONS:**

1. **SHRI VIJAI SARDESAI, MLA** made a mention about “ the Town & Country Planning Department has implemented the Building Plan Management Approval System (BPAMS) but has not consulted or imparted training to the stakeholders i.e. engineers and architects thereby the latter are facing difficulties in using the same since the portal is not user friendly”.

**SHRI CHANDRAKANT KAVALEKAR**, Minister for Town & Country Planning replied to the mention.

2 **SHRI ANTONIO FERNANDES, MLA** made a mention about “fear and anxiety in the minds of villagers of Mercedes village as they face lot of hardship in travelling on the road leading from Jack Sequira circle to Temba vaddy and Alua hotel in the monsoon season due to the flooding of the road”. The steps Government intends to take in this matter.

**SHRI DEEPAK PAUSKAR**, Minister for Public Works replied to the mention.

**3 SHRI WILFRED D'SA, MLA** made a mention about “Anxiety and fear in the minds of the people due to the depleted condition of damage to the ferry ramp at Rassaim Loutolim causing inconvenience to the public which may cause tragedy and due to which there will be loss of life and property. The action the Government intends to take in the matter”.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

**4 SHRI RAVI NAIK, MLA** made a mention about “fear and panic in the minds of people of Ponda due to the exuberant water bill issued by the PWD (PHE-N). The people have received the water bills which has included inspection charges of Rs. 100 outright. In addition to the metre charges of around Rs. 78 every month. The action the Government intends to take in the matter”.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

**5 SHRI ALEIXO R. LOURENCO, MLA** made a mention about “fear and anxiety in the minds of people of the depositors of Madgaum Urban Co-operative Bank that their hard earned money will be lost forever, the RBI has extended Section 35A read with Section 56 of the Banking Regulation Act, 1949 from March 3<sup>rd</sup> 2021 to June 2<sup>nd</sup> 2021. The steps the Government intends to take in the matter”.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

**6 SHRI VIJAI SARDESAI, MLA** made a mention about “fear and anxiety in the minds of citizens of Mayem with regards to pending sanad applications since The Goa (Abolition of Proprietorship, Titles and Grants of lands) Act, 2014 passed on 7<sup>th</sup> March 2014”. The steps the Government intends to take in the matter.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

### **3. PAPERS LAID ON THE TABLE**

**DR. PRAMOD SAWANT**, Chief Minister laid the Performance Budgets for the year 2021-22 in respect to the following Demands for Grants:

1. Goa College of Engineering (Demand No.40)
2. General Administration & Co-ordination (Demand No.2)
3. Dir. of Small Savings & Lotteries (Demand No.30 )
4. Excise (Demand No.11 )
5. Directorate of Animal Husbandry & Veterinary Services(Demand No.65 )
6. Dir. of Agriculture(Demand No.64)
7. Dir. of Archives and Archaeology( Demand No.45 )

8. Labour (Demand No. 52)
9. Employment(Demand No. 60)
- 10.Industries(Demand No. 19)
- 11.Rural Development Agency (Demand No. 85)
- 12.Transport(Demand No.13 )
13. Environment (Demand No.24 )
14. Directorate of Skill Development & Entrepreneurship (Demand No.61)
15. River Navigation(Demand No.77)
- 16.Goa State Election Commission ( Demand No.73)
17. Chief Electoral Officer ( Demand No.06 )
18. Civil Aviation (Demand No.84 )
19. Goa College of Architecture(Demand No.41)

**4. POSTPONED CALLING ATTENTION**

**SHRI. ALEIXO REGINALDO LOURENCO, MLA**, called the attention of the Chief Minister/Minister for Home to the following:-

“Anxiety and mental agony caused to the residents of Curtorim village and the surrounding Macasana village over the State Government’s move to set up IRB (Indian Reserve Battalion) Camp on the one lakh Square Metre of Leprosy Hospital Land transferred to the Goa Police by the Directorate of Health Services (DHS). The action the Government proposes to take in this regard”.

**DR. PRAMOD SAWANT**, Chief Minister made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Clafasio Dias, MLA
2. Shri Pratapsingh R. Rane, MLA
3. Shri Aleixo R. Lourenco, MLA
4. Shri Ramkrishna Dhavalikar, MLA

**DR. PRAMOD SAWANT**, Chief Minister replied to the Calling Attention thereto.

**5. CALLING ATTENTIONS**

**1. SHRI. ROHAN KHAUNTE, MLA**, called the attention of the Chief Minister to the following:-

“Apprehension and anxiety in the minds of the people due to the incomplete works relating to the Atal Setu Project. The project was inaugurated in January, 2019, however the projects is still undergoing progress/repairs till date. The arm connecting to Panaji remains incomplete while the bridge is constantly

being repaired for potholes. The number of accidents recorded on the bridge alone is strikingly high and requires urgent attention. In addition the potholes are sharp-ridged and deep which can lead to accidents and vehicular damage. The bridge was inaugurated 2 years ago, however, it is still having active manpower and open construction works. The steps the Government proposes to take in this regard”.

The reply to the was Calling Attention was postponed to 26/3/2021

**2. SHRI. RAMKRISHNA DHAVALIKAR, MLA,** called the attention of the Chief Minister to the following:-

“Fear and apprehension amongst the people of the State on failure on part of Government to provide relief and financial assistance to transport bus conductors, drivers, taxi drivers, motorcycle pilots, agriculturists, small time flower vendors and other down trodden community due to shutting down of their business on account of pandemic. The steps the Government proposes to take in this regard”.

The reply to the Calling Attention was postponed to 30/3/2021.

#### **6. ASSENT TO BILL**

**SECRETARY** reported assent of the Hon. Governor to The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2021.

#### **7. PRESENTATION, DISCUSSION AND VOTING OF ‘VOTE ON ACCOUNT’ STATEMENT FOR THE YEAR 2021**

**DR PRAMOD SAWANT,** Chief Minister presented the 'Vote on Account' Statement for the year 2021.

The Motion was put to vote and passed.

#### **8. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2021**

**DR.PRAMOD SAWANT,** Chief Minister moved for leave to introduce the Goa Appropriation (Vote on Account) Bill, 2021.

**DR.PRAMOD SAWANT,** Chief Minister moved that the Goa Appropriation (Vote on Account) Bill, 2021 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed

## **9. GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR THE YEAR 2021-22 (FIRST DAY)**

The following Members took part in the Debate:

1. Shri Luizinho Faleiro, MLA
2. Shri Churchill Alemao, MLA
3. Shri Rohan Khaunte, MLA
4. Shri Dayanand Sopte, MLA
5. Shri Subhash Shirodkar, MLA
6. Shri Pratapsingh R. Rane, MLA
7. Shri Nilkanth Harlarnkar, MLA

**(THE HOUSE WAS ADJOURNED AT 5 35 PM TO MEET AT 11 30 AM ON FRIDAY THE 26<sup>TH</sup> MARCH 2021)**

### **DATE OF SITTING**

**26/03/2021**

## **1 QUESTIONS**

### **(1) STARRED QUESTIONS**

#### **(a) Questions Answered:-**

Starred Questions at Sl. No. 1C listed for the day was orally answered.

(Pandemonium in the House. The House was adjourned at 12 01 PM and resumed its sittings at 12.11 PM. Pandemonium in the House continued. The House was again adjourned at 12 13 PM and resumed its sittings at 12 30 PM.)

#### **(b) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.



**(c) Reply Postponed:-**

Reply to Starred Question No. 1B was postponed to the next Session.

**(2) UNSTARRED QUESTIONS**

**(a) Reply Postponed:-**

Reply to Unstarred Question No. 53 was postponed to next session.

**(b) Replies laid:-**

Replies to the rest of the Unstarred Questions were laid on the Table.

**2. ZERO HOUR MENTIONS:**

1 **SHRI ROHAN KHAUNTE, MLA**, made a mention about “ fear and anxiety in the minds of government employees due to the pending payment of Dearness allowances (DA) which has been withheld and not paid for last one year to approximately 60,000 Government employees and persons employees in aided institutions. The same needs to be paid along with the arrears of increased DA. Due to the rising inflation of essential commodities in the State, the Government servants are finding it difficult to ramp up with the increasing market prices, thereby leaving them financially drained. In addition, there is an urgent need to restart the HBA Scheme which was withdrawn due to COVID 19 crisis at least to persons who have already availed the loan. The State Government has made it amply clear that they are financially stable and therefore they should immediately clear the DA, pending arrears and also restart the HBA Scheme benefits atleast to all those who have availed the scheme. The steps Government proposes to take in this regard.”

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

2. **SHRI ALEIXO. R. LOURENCO, MLA**, made a mention about “ fear and anxiety in the minds of Comunidade members in South Goa over non-disbursement of their dividends and Zonn for last four years, thereby causing harassment and grave inconvenience particularly to senior citizens, widows, charitable and religious institutions who are dependent on this income. The

Steps the Government will take to disburse the dividends and ensure that such delays do not occur in future.”

**SMT. JENNIFER MONSERRATE**, Minister for Revenue replied to the mention.

3. **SHRI VIJAI SARDESAI, MLA**, made a mention about “the PWD (NH) Division, has reported that the length of road from Patradevi to Pollem (NH66) as 96 Kms instead of 136 Kms in order to avoid an Environment Impact Assessment (EIA) for the Road Expansion Project.”

**SHRI DEEPAK PAUSKAR**, Minister for Public Works replied to the mention.

4. **SHRI CLAFASIO DIAS, MLA**, made a mention about “fear and anxiety in the minds of people regarding frequent occurrence of flood like situation near residential houses due to negligence of one private Company which has laid underground cables along road at Demani in Cuncolim Municipal Area.”

**SHRI DEEPAK PAUSKAR**, Minister for Public Works replied to mention.

5. **SHRI RAVI NAIK, MLA**, made a mention about “fear and anxiety in the minds of people of Golden Jubilee project at Ponda. The construction started in 2014 for last 7 years and inspite of the additional funds of 2.48 Crores has been released by the Chief Minister in 2019. The action Government intends to take in the matter.”

**SHRI MILIND NAIK**, Minister for Urban Development replied to the mention.

6. **SHRI ROHAN KHAUNTE, MLA** made a mention about “fear and apprehension in the minds of the local Goan Artists and Artisans, working day and night to showcase their skills and talents in the Shigmotsav festivities as declared earlier by Government and now cancelled, thus causing heavy

financial loss to great extent and measures the Government intends to take to compensate for their losses.”

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

7. **SHRI ALEIXO. R. LOURENCO, MLA**, made a mention about “fear and anxiety amongst devotees of St. Francis Xavier regarding the precarious state of the Bom Jesus Basilica at Old Goa due to widespread damage caused by the ingress of rainwater and imminent danger of collapse. Action the Government proposes to take in this regard.”

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

### **3. PAPERS LAID ON THE TABLE**

1 **DR.PRAMOD SAWANT**, Chief Minister laid the Performance Budgets for the year 2021-22 in respect to the following Demands for Grants:

2

- 1 State Registrar cum Notary Services( Demand No.10 )
- 2 Goa College of Art ( Demand No.44)
- 3 Tribal Welfare(Demand No.81 )
- 4 Goa Gazetteer (Demand No.79)
- 5 Electricity Department (Demand No.76)
- 6 Factories & Boilers (Demand No. 59)
- 7 Forest (Demand No.68)
- 8 Social Welfare (Demand No. 57)
- 9 Education (Demand No.34)
- 10 Municipal Administration (Demand No.55)
- 11 Museums (Demand No.46)
- 12 Finance Debt. Management ( Demand No.32)
- 13 Police (Demand No.17)
- 14 Vigilance ( Demand No.22)
- 15 Directorate of Accounts (Demand No.08,A-2 and 09 )
- 16 Directorate of Public Grievances ( Demand No.29 )
- 17 Directorate of Planning Statistics & Evaluation ( Demand No.75 )
- 18 Directorate of Art & Culture ( Demand No.43)
- 19 Government Polytechnic Curchorem( Demand No.39 )

#### **4. POSTPONED CALLING ATTENTION**

**SHRI. ROHAN KHAUNTE, MLA,** called the attention of the Chief Minister to the following:-

“Apprehensions and anxiety in the minds of the people due to the incomplete works relating to the Atal Setu Project. The project was inaugurated in January, 2019, however the projects is still undergoing progress/repairs till date. The arm connecting to Panaji remains incomplete while the bridge is constantly being repaired for potholes. The number of accidents recorded on the bridge alone is strikingly high and requires urgent attention. In addition the potholes are sharp-ridged and deep which can lead to accidents and vehicular damage. The bridge was inaugurated 2 years ago, however, it is still having active manpower and open construction works. The steps the Government proposes to take in this regard”.

**DR. PRAMOD SAWANT,** Chief Minister made a Statement in regard thereto.

The following Members sought clarifications:

1. Shri Rohan Khaunte, MLA.
2. Shri Ramkrishna Dhavalikar, MLA.
3. Shri Antonio Fernandes, MLA

**DR. PRAMOD SAWANT,** Chief Minister replied to the clarifications sought thereto.

#### **5. CALLING ATTENTIONS**

**1. S/SHRI PRATAPSINGH RANE AND RAMKRISHNA DHAVALIKAR, MLAs',** to call the attention of the Chief Minister/Minister for Forests to the following:-

“Fear and anxiety in the minds of the people of Goa on the proposed Goa Tamnar Transmission Project Ltd., that is coming up and passing through the wild life sanctuary and forest areas thereby destructing the nature and damaging the ecology to a great extent and including cutting of more than 100 years old trees. The measures the Government intends to take in this regard”.

The reply to Calling Attention was postponed to 5/4/2021.

**2. SHRI ROHAN KHAUNTE, MLA,** to call the attention of the Minister for Health to the following:-

“Fear and anxiety in the minds of the people due to the absence of COVID protocols in the State.Goa was amongst the first few States in the country to be declared as COVID free, however, due to the lack of restrictions on

outsiders entering the State, despite foresight of its repercussions, Goa was stripped of its 'Green Zone' title. Once again, on the arrival of the second wave, the State Government stands unguarded welcoming outsiders. Our neighboring States like Maharashtra have imposed strict COVID testing protocol on arrival to prohibit all possible suspects from entering the State. The State Government needs to take similar steps at this preliminary stage to prevent community transmission of the virus. The steps Government proposes to take in this regard”.

**SHRI VISHWAJIT RANE**, Minister for Health made a Statement in regard thereto.

The following Members sought clarifications:

1. Shri Rohan Khaunte, MLA
2. Shri Digambar Kamat, Leader of Opposition.
3. Shri Vijai Sardesai, MLA.
4. Shri Churchill Alemao, MLA.
5. Shri Pratapsingh Rane, MLA
6. Shri Aleixo Reginaldo Lourenco, MLA

Shri Vishawjit Rane, Minister for Health and Dr. Pramod Sawant, Chief Minister, replied to the Clarifications sought thereto.

## **6. PRIVATE MEMBERS' RESOLUTIONS**

1. **SHRI LUIZINHO FALEIRO, MLA**, had given a notice of the Resolution to the following:

“This House strongly recommends the Government that as a rule adequate access should be decreed to all land-locked structures that are due for development.”

The Resolution was not taken up as the concerned Member was not present when the Resolution was called out.

2. **SHRI RAVI NAIK, MLA**, moved the following:

“This House resolves that a bypass road from Ponda Tisk Dhavali up to Borim bridge be constructed to avoid traffic congestion and prevent accidents as the existing road is very narrow in nature and was constructed much before liberation.”

The following Members spoke on the Resolution:

1. Shri Ravi Naik, MLA.
2. Shri Ramkrishna Dhavalikar, MLA.
3. Shri Subhash Shirodkar, MLA.

**DR. PRAMOD SAWANT**, Chief Minister and **SHRI DEEPAK PAUSKAR**, Minister for Public Works replied to the points raised by the mover.

Thereafter, the Resolution was withdrawn by the leave of the House.

3. **SHRI ROHAN KHAUNTE, MLA**, moved the following:

“This House strongly recommends the Government that the Coastal Zone Management Plan (CZMP) should be reverted back to the panchayat level where the voice of every concerned Goan can be heard in a statutory manner. There are discrepancies in the present draft under consideration which are completely divergent from the earlier CZMP. The opinion of stakeholders, concerned villagers and panchayat officials have been neglected let alone be heard. Conversely, it has been observed that fishing villages, particularly in village Penha de Franca, have been declared arbitrarily. As per the 2011 notification, these markings need to be done in a village-wise manner. However, the marking of fishing villages have been done in a ward wise manner. These arbitrary changes will not only have a long term effect on the Coastal Zone Management Plan but also deprive traditional dwellers including fishermen from the benefits of such notifications.”

The following Members spoke on the Resolution:

1. Shri Rohan Khaunte MLA
2. Shri Digambar Kamat, Leader of Opposition.
3. Shri Churchill Alemao, MLA.
4. Shri Pratapsingh Rane, MLA.
5. Shri Aleixo. R. Lourenco, MLA
6. Smt. Alina Saldanha, MLA.
7. Shri Francis Silveira, MLA.

**SHRI NILESH CABRAL**, Minister for Environment replied to the points raised by the mover.

The Resolution was put to vote of the House. Division was sought.

In favour of the Resolution: 5

Against the Resolution: 18

Thereafter, the Resolution was defeated.

4. **SHRI VIJAI SARDESAI, MLA**, moved the following:

“This House strongly recommends the Government that preventive Health check-up be included under the DDSSY Scheme in order to enable the people of Goa this facility which is necessary to ensure citizens of the State get quality health check-up facility in various Hospitals all over Goa.”

The following Members spoke on the Resolution:

- 1 Shri Vijai Sardesai, MLA.
- 2 Shri Rohan Khaunte, MLA.
- 3 Shri Churchill Alemao, MLA.
- 4 Shri Digambar Kamat, Leader of Opposition.

**SHRI VISHWAJIT RANE**, Minister for Health replied to the points raised by the mover.

Thereafter, the Resolution was withdrawn by the leave of the House.

5. **SHRI ALEIXO R. LOURENCO, MLA**, moved the following:

“This House unanimously recommends to the Union Ministry of Shipping to exempt Mormugao Port Goa from the provisions of Sec. 22(2), Sec.25 and Sec.26 of the Major Port Authorities Bill 2020 passed in Parliament insofar as exclusion of Municipal, local or Government regulations and Master plans are concerned, considering the small geographical size of Goa State and the consequences and impact on public participatory, planned and sustainable development in the State.”

The following Members spoke on the Resolution:

- 1.Shri Aleixo R. Lourenco, MLA.
- 2.Shri Digambar Kamat, Leader of Opposition.
3. Shri Churchill Alemao, MLA.
4. Shri Francis Silveira, MLA
5. Shri Rohan Khaunte, MLA

**DR. PRAMOD SAWANT**, Chief Minister replied to the points raised by the mover.

Thereafter, the Resolution was withdrawn by the leave of the House.

(THE HOUSE WAS ADJOURNED AT 8 17 PM TO MEET AT 11 30 AM ON TUESDAY THE 30<sup>th</sup> MARCH, 2021).

**DATE OF SITTING**

**30/03/2021**

**1 QUESTIONS**

(During the Question Hour, there was a Pandemonium in the House. The House was adjourned at 11 37 AM and resumed its sittings at 11.52 AM. Pandemonium in the House continued. The House was again adjourned at 11 55 AM and resumed its sittings at 12 30 PM.)

**(1) STARRED QUESTIONS**

**(a) Replies laid:-**

Replies to the Starred Questions listed for the day were laid on the Table.

**(b) Reply Postponed**

a) Reply to Starred Question No. 1A, 1B, 3C and 16A were postponed to the next Session.

**(2) UNSTARRED QUESTIONS**

**(a) Reply Postponed**

a) Reply to Unstarred Question No. 51 was postponed to next session.

**(b) Replies laid:-**

1 Replies to the rest of the Unstarred Questions were laid on the Table.

**2. ZERO HOUR MENTIONS:**

(1) **SHRI CLAFASIO DIAS, MLA**, made a mention about “fear and anxiety in the minds of people travelling from Margao to Quepem on



MDR 40 as there are huge trees which caused obstruction to the vehicular traffic which leads to accidents causing damage to life and property”.

**SHRI DEEPAK PAUSKAR**, Minister for Public Works replied to the mention.

(2) **SHRI VIJAI SARDESAI, MLA**, made a mention about “the spriritual-minded and devout citizens of Fatorda & Margao and neighbouring areas are fearful and apprehensive about their freedom and choice to perform religious rituals and conventions, especially after the incident yesterday on the auspicious occasion of Holi, when the gate of the sacred Dambab Talli at Fatorda was found locked and the Talli was not accessible to those who wished to offer gulal at the talli as part of Holi rituals, which they have followed for generations”.

**SHRI CHANDRAKANT KAVALEKAR**, Minister for Archives and Archaeology replied to the mention.

(3) **SHRI ROHAN KHAUNTE, MLA**, made a mention about “Fear and Anxiety in the minds of people of Porvorim due to the non-maintenance of SAG ground located behind the electricity Department at Socorro, Porvorim. The project is a youth centric initiative with State of the Art facilities such as basketball court, skating rings and a mini football ground. However, this premise has been lacking maintenance and simultaneously used for nefarious activities due to which it has become a risk to the residents of the area. In addition, there is no supervisor for the premise, no security personnel, electrical fixtures are not maintained, electricity is disconnected due to non-payment of bills and pending infrastructural works. This project has substantial Government investment and therefore its concerns need to be addressed on priority. Presently, this place is causing insecurity and anxiety amongst its residents despite constant follow ups by me and subsequent meetings with concerned officials, which have all been in vain. Hence,

this project is now proving to be liability for its residents instead of being a sports complex. The steps Government proposes to take in this regard”.

**SHRI MANOHAR AZGAONKAR**, Minister for Sports replied to the mention.

(4) **SHRI CHURCHILL ALEMAO, MLA**, made a mention about “fear and apprehension in the minds of the people regarding the people who have died abroad and their families or concerned persons who are not able to register their death in time in Panchayats or Municipalities due to various reasons. The action the Government would undertake to relax the time limit to register the death of persons who have died abroad”.

**SHRI NILESH CABRAL**, Minister for Law, replied to the mention.

(5) **SHRI CHURCHILL ALEMAO, MLA**, made a mention that a defined time limit should be specified to process/approve files in various Government Departments, to ensure that Works gets executed in a time bound manner.

(6) **SHRI NILKANTH HALARNKAR, MLA**, made a mention about “fear and anxiety in the minds of people from Camurlim and Colvale, since there is no water supply in these villages for the past several days. There is a shortage of staff and it is also observed that the overhead tanks are not receiving adequate water to supply efficiently to public”.

**SHRI DEEPAK PRABHU PAUSKAR**, Minister for Public Works replied to the mention.

(7) **SHRI WILFRED D’SA, MLA**, made a mention about “anxiety and fear in the minds of the common man that, once he purchases a plot with a 3 Mts access and registers the same with the Sub Registrar, the said access is withdrawn or closed by the seller”.

**SHRI NILESH CABRAL**, Minister for Law, replied to the mention.

(8) **SHRI DAYANAND SOPTE, MLA**, made a mention about “ fear and apprehension in the minds of the people of Goa, that due to the imposition of Section 144 across the State, the traditional Shigmo Festivals will be hampered”.

**DR. PRAMOD SAWANT**, Chief Minister replied to the mention.

### **3. OBITUARY REFERENCE**

**SPEAKER** made Obituary Reference to the passing away of Late Prof. Shri Surendra Sirsat , Former Speaker of the Goa Legislative Assembly and an eminent educationist.

The following Members spoke on the Obituary Reference:

- 1 Shri Vijai Sardesai, MLA
- 2 Shri Michael Lobo, Hon. Minister for Waste Management
- 3 Shri Joshua D'Souza, MLA
- 4 Shri Pratapsingh Rane, MLA
- 5 Shri Digambar Kamat, Leader of Opposition.
- 6 Dr. Pramod Sawant, Chief Minister
- 7 Shri Rajesh Patnekar, Speaker

(The House paid rich tributes and thereafter stood in silence for one minute as a mark of respect to the departed soul.)

(The House was adjourned for lunch at 1 00 PM and resumed its sittings at 3 30 PM).

### **4. PAPERS LAID ON THE TABLE**

**DR.PRAMOD SAWANT**, Chief Minister laid the Performance Budgets for the year 2021-22 in respect to the following Demands for Grants:

- (1) Institute of Psychiatry & Human Behaviour ( Demand No.49 )
8. Law ( Demand No.62 )
9. Co-operation ( Demand No.71)
10. Directorate Sports & Youth Affairs (Demand No 42)
11. Directorate of Panchayat ( Demand No.31 )
12. Directorate of Technical Education ( Demand No.36)

13. Information Technology ( Demand No.82 )
14. Directorate of Food & Drugs Administration ( Demand No.53 )
15. Public Works Department ( Demand No.21 )
16. Collectorate North ( Demand No.15 )
17. Handicrafts, Textile & Coir ( Demand No.69)
18. Polytechnic Mayem Bicholim ( Demand 38 )
19. Directorate of Higher Education (Demand No.35 )
20. Town & Country Planning (Demand No. 54)

##### **5. BUSINESS ADVISORY COMMITTEE REPORT**

**DR.PRAMOD SAWANT**, Chief Minister presented the Third Report (2021) of the Business Advisory Committee and moved the following Motion:

“This House do agree with the Third Report (2021) of the Business Advisory Committee”.

Shri Digambar Kamat, Leader of Opposition spoke on the Motion.

The Motion was put to vote and was adopted.

##### **6. PRESENTATION, DISCUSSION AND VOTING OF SECOND ‘VOTE ON ACCOUNT’ STATEMENT FOR THE YEAR 2021**

**DR PRAMOD SAWANT**, Chief Minister presented the Second ‘Vote on Account’ Statement for the year 2021.

The Motion was put to vote and was passed.

##### **7. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) (No. 2) BILL, 2021**

**DR.PRAMOD SAWANT**, Chief Minister moved for leave to introduce the Goa Appropriation (Vote on Account) (No. 2) Bill, 2021.

**DR.PRAMOD SAWANT**, Chief Minister moved that the Goa Appropriation (Vote on Account) (No.2) Bill, 2021 be taken into consideration.

The following Members spoke on the Bill:

1. Shri Digambar Kamat, Leader of Opposition.
2. Dr. Pramod Sawant, Chief Minister.
3. Shri Vijai Sardesai, MLA

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and was passed.

**(The remainder of the Business of the day shall be taken up on 19<sup>th</sup> July, 2021 and the House was Adjourned at 3 52 PM to meet at 11. 30 on Monday, the 19<sup>th</sup> July, 2021).**

**STATEMENT NO.1**

**1. STATISTICS OF STARRED AND UNSTARRED QUESTIONS**

During the Session, 568 notices of Starred and 1003 notices of Unstarred Questions were received thus amounting to a total of 1,571 Questions. Out of the 568 Starred Questions which were received, 16 Questions were orally answered. 1003 Unstarred Questions were laid on the Table of the House. 5 Starred and 6 Unstarred Questions were postponed to the next Session.

Statistical information of Starred Questions of Fourteenth Session 2021										
	Questions received	Disallowed	Converted unstarred	consolidated	Deleted	notices admitted	notices replied	notices laid on the Table	postponed to next session	transferred
Archives, Archaeology, Museum	3	—	2	1	—	—	—	—	—	—
Agriculture	3	—	—	—	—	3	—	2	—	1
Airport	2	1	—	—	—	1	1	—	—	—

Animal Husbandry	2	-	-	-	-	2	-	2	-	-
Art & Culture	5	-	-	-	-	5	-	5	-	-
Craftsmens Training	4	-	-	-	-	4	-	4	-	-
Education	6	-	1	-	-	5	1	3	-	1
Election	-	-	-	-	-	-	-	-	-	-
Environment	5	-	-	-	1	4	1	3	-	-
Finance	6	-	1	-	-	5	-	5	-	-
Fisheries	1	-	-	-	-	1	-	1	-	-
Forests	2	-	-	-	-	2	-	2	-	-
Health	14	-	-	-	-	14	-	12	1	1
Home	7	1	-	1	-	5	1	4	-	-
Industries	8	-	1	-	-	7	-	7	-	-
Information Technology	4	-	-	-	1	3	-	3	-	-
Information & Publicity	3	-	1	1	-	1	-	-	1	-
Law	1	-	-	-	-	1	-	1	-	-
Labour	1	-	-	-	-	1	-	1	-	-
Mines	4	-	1	-	-	3	-	2	1	-
Personnel	3	-	2	-	-	1	-	1	-	-
Provedoria	-	-	-	-	-	-	-	-	-	-
Power	10	-	2	-	1	7	-	7	-	-
Panchayati Raj	2	-	-	-	-	2	-	2	-	-
Public works	22	-	4	1	2	15	-	14	-	1
Revenue	8	-	1	-	1	6	-	5	1	-
River navigation	1	-	1	-	-	-	-	-	-	-
Rural Development	3	-	-	-	-	3	1	2	-	-
Social Welfare	2	-	-	-	-	2	-	2	-	-
Sports	5	-	-	-	-	5	-	5	-	-
Tourism	1	-	-	-	-	1	-	1	-	-
Town & Country Planning	6	-	-	-	-	6	-	6	-	-
Transport	6	-	-	-	-	6	-	6	-	-
Urban Development	8	-	-	-	1	7	1	6	-	-
Vigilance	2	-	-	-	1	1	-	1	-	-
Water resources	10	-	-	-	-	10	3	6	-	1

Women & Child Development	2	-	-	-	1	1	1	-	-	-
Total	568	2	12	4	9	195	16	180	4	5

Statistical information of Unstarred Questions of Fourteenth Session, 2021

Departments	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices laid on the Table	postponed to next session
Archives,Archaeology,Museum	2	-	1	-	-	3	3	-
Agriculture	6	-	-	-	-	6	6	-
Art & Culture	17	1	-	-	2	14	14	-
Civil Supplies	1	-	-	-	-	1	1	-
Co-operation	1	-	-	-	-	1	1	-
Education	25	-	1	1	-	24	23	1
Environment	2	-	-	-	-	2	2	-
Finance	22	-	2	1	1	24	24	-
Forests	9	-	-	-	-	9	9	-
Gazetter	1	-	-	-	-	1	1	-
Health	32	-	-	1	2	31	29	2
Home	21	-	-	2	1	19	18	1
Housing Board	3	-	-	-	-	3	3	-
Industries	16	-	1	-	1	18	18	-
Information Technology	3	-	-	-	-	3	3	-
Information & Publicity	1	-	1	-	-	2	2	-
Law	5	-	1	-	-	5	4	1
Labour	3	1	1	-	-	3	3	-
Mines	7	-	2	-	-	8	7	1
Personnel	5	-	2	-	-	6	5	1
Provedoria	1	-	-	-	-	1	1	-
Printing & stationery	1	-	-	-	-	1	1	-
Power	28	-	4	-	-	30	28	2
Panchayati Raj	5	-	-	-	1	6	6	-
Public Grievances	2	-	-	-	1	3	3	-
Planning	1	-	-	-	-	1	1	-
Public works	68	3	3	4	2	65	64	1
River navigation	-	-	1	-	-	1	1	-
Revenue	20	-	2	5	-	16	15	1
Rural Development	3	1	-	-	-	2	2	-
Social Welfare	9	1	-	1	1	8	8	-

Sports	8	-	-	-	-	8	8	-
Tourism	11	-	-	-	1	12	12	-
Town & Country Planning	5	-	-	-	-	5	5	-
Transport	8	-	-	-	-	8	8	-
Urban Development	22	-	-	-	1	23	23	-
Vigilance	2	-	-	-	-	1	0	1
Water Resources	6	-	-	-	-	6	6	-
Women & Child development	1	-	-	-	-	1	1	-
Total	1003	7	22	15	14	556	556	12

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